SHRI KRISK \N KANT : Are you satisfied with the reply? What is the connection betwf *:n* the waiting list and its wrong funct or>ing?

MR. CHAIRI IAN : It is all right. 1 am satisfied. Please sit down.

SHRI BANK.. 3EHARY DAS : On a point of orde . . .

MR. CHAIRMAN : Do vou want *to* spend the whole time on one question?

SHRI BANK V BEHARY DAS : I am on a point o order. It is a funtastic reply. You mu; t know, Sir, that 36,000 calls per day cor ies to five calls a second. Is it possible?

MR. CHAIRMAN : All right. Please si t down.

SHR1PRAN/B KUMAR MUKHER-JEE : May I Enow from the Minister whether it is a tci that the former Chief Minister, Mr. Vjoy Kumar Mukherjee, complained for dally to the telephone authorities abou the tapping of his telephone and, if o, what are the results of the enquiry ' No. 2, may I know whether it is a i ,ct that even now a group of telephone o erators being patronised by the Marxis dominated co-ordination committee, are tapping the telephones of different *p*< itical parties regularly? It is a regula feature. May I know whether the M lister is going to enquire into the matter and let this House know about the resu t of the enquiry?

SHRI SATYA NARAYAN SINHA : May I say something about what we are going to do t -he Calcutta telephone system?• Their is no doubt about it thai the Calcutta elephone system is not working very s: ti;factorily.

SHRI DAI YABHAI V. PATEL : It is a disg ace.

SHRI SATVA NARAYAN SINHA : You may call it 1 disgrace, but you compare it very favou ably with other places. That also you must know. These are the steps that we are taking to imptove the performanc of the Calcutta telephone system. An . Jequate supply of very essential spare paits has been arranged. We are also tr ing to import items which are in short supply. We are doing it on a very high i-.-iority basis for Calcutta. Additional eq ipment has been allotted on priority to enable the exchanges to meet their heavy traffic. Continuous observation is being made of the various services rendered by the Calcutta telephone system and necessary corrective action is taken. Statistical quality control techniques have been introduced. In the afternoon the performance of the various units is watched closely so as to improve them. Let us wait and see how it functions.

SHRI DAHYABHAI V. PATEL : They get their P.A's dialling all the time. They do not understnad why people get difficulty. They have got an army of P.A's jjto dial. So they can afford to give such irresponsible answers.

SHRI SALIL KUMAR GANGULY : May I know why trunk call charges from Calcutta to New Delhi are higher than from any other town in West Bengal to New Delhi?

PROF. SHER SINGH : What is the question?

SHRI SALIL KUMAR GANGULY : May I know why trunk call charges from Calcutta to New Delhi are much higher in comparison to trunk call charges from any other town in West Bengal to New Delhi ?

PROF- SHER SINGH : About the . charges of telephone it depends upon the distance. The rates are fixed according to the distance that is covered by the trunk call.

SHRI BHUPESH GUPTA : On behalf of the people of Calcutta one question. Mr. Sinha is a *de hue* Minister. The telephone system should be deluxed.

अकाल के कारण लोगों की मृत्यु

*123. श्री सुन्दर सिंह भंडारी :†
श्री जगदीश प्रसाद माथुर :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान के जैसलमेर, बाड़मेर, बीकानेर, जोधपुर और जालोर जिलों में 1968 तथा 1969 के वर्ष में जो अकाल

†The question was actually asked on the floor of the House by Shri Sunder Singh Bhandari.

पड़ा था उसमें कितने मनुष्यों तथा पशुओं की भूख एवं बीमारी के कारण मृत्यु हुई;

(ख) क्या यह सच है कि अकाल से मरने वालों की सूचियां प्रधान मंत्री को प्रस्तुत की गई थीं; और

(ग) क्या सरकार ने इस सम्बन्ध में कोई जांच करवाई है ?

f [DEATH OF PERSONS ON ACCOUNT or FAMINE

♦123. SHRI SUNDAR SINGH BHANDARI :
SHRI JAGDISH PRASAD MATHUR :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the number of persons and cat-tleheads who died as a result of hunger and diseases during the famine in Jai-salmer, Banner, Bikaner, Jodhpur and Jalore districts of Rajasthan in the year 1968 and 1909;

(b) whether it is a fact that the lists of the victims of the famine were presented to the Prime Minister; and

(c) whether Government have con-, ducted any enquiry in this connection ?]

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASHEB SHINDE) : (a) The Government of Rajasthan have reported that there were no deaths due to stravation but that there have been some casualties among cattle, details about which are not available with the State Government.

(h) Yes, Sir.

(c) The lists referred to in part fb) of the question were sent to the Government of Rajasthan. As mentioned in the reply to part (a) above, the Government cf Rajasthan have intimated that there has been no such case of death.

t[ ] English translation.

†[खाद्य, कृषि, सामुदायिक विकास और सहकारिता मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब शिंदे) :(क) राजस्थान सरकार ने सूचित किया है कि भुखमरी के कारण कोई मौत नहीं हुई थी लेकिन कुछ मवेशियों की मौतें हुई हैं जिनके ब्यौरे राज्य सरकार के पास उपलब्ध नहीं हैं ।

(ख) जी हां ।

(ग) प्रश्न के भाग (ख) में उल्लिखित सूचियां राजस्थान सरकार को भेजी गयी थीं । जैसाकि उपर्युक्त उत्तर के भाग (क) में बताया गया है, राजस्थान सरकार ने सूचित किया है कि वहां ऐसी कोई मौत नहीं हुई है ।]

श्री सुन्दर सिंह भंडारी : यह बड़े आश्चर्य और दुख का विषय है कि शुरू से सरकार राजस्थान के अकाल में हुई मृत्यु के सम्बन्ध में इंकार कर रही है । एक सूची प्राइम मिनिस्टर को भी पेश की गई थी । एक जिले में चौदह हजार लोगों की मृत्यु होने के नाम गांव के अनुसार दिये गये थे । 14 हजार लोगों के नाम । वह लिस्ट सरकार के पास है । अब भी यह कहना कि अकाल से मृत्यु हुई या नहीं हुई यह विवादास्पद है, तो मैं यह पूछना चाहूंगा कि क्या उस सूची में दर्ज किये गये नामों में से एक भी नाम गलत था ? और अगर गलत नहीं है तो उस सूची में दर्ज किये लोगों की मृत्यु एक जिले में उस एक महीने के दौरान हुई । अकाल के दौरान राजस्थान के तीन जिलों में 40 हजार लोगों की मृत्यु हुई ।

श्री महावीर त्यागी : क्या बात कर रहे हैं । 40 हजार लोग मरे ।

श्री सभापति : भंडारी जी, आप सवाल पूछ लीजिये ।

t[ ] Hindi translation.

श्री सुन्दर सिह भंडारी : मेरा यह कहना है कि मृत्यु हुई है। सरकार ने टेकनिकली उसको डेथ ड्यू टू हंगर इस कैटेगरी को नहीं माना। वह मरे हैं अनेक बीमारियों के कारण ऐसा कह दिया, हो सकता है गर्मी की वजह से, कालरा की वजह से या और कारणों से, लेकिन यह अकाल भी एक ऐसा ही रोग है कि जिसका इलाज करने की जिम्मेदारी हम पर है। मैं यह चाहूंगा कि अगर यह स्थिति वहां की सत्य है तो इस बार भी जो आपने सूखे का एक वृतांत परसों यहां सदन में रखा उसमें इस बात को स्वीकार किया है कि इस साल भी राजस्थान के 16 जिलों के 10,235 गांव अकालग्रस्त है और करीब 70 लाख लोग अकाल से प्रभावित हुये हैं तो फिर से उसी प्रकार से लोगों की मृत्यु वहां पर न हो, चाहे आप उसको अकाल के कारण मृत्यु मानें या न मानें मगर यदि मृत्यु वहां पर इतने ही प्रोपोर्शन में होती है तो उसको रोकने के लिये इस बार ऐसे कौन से पग उठाये गये हैं जिसमें कि यह फैक्ट होते हुए भी कि इतने गांव प्रभावित हैं इस प्रकार से होने वाली मृत्यु को रोका जा सके। इस सम्बन्ध में जो कदम आप उठा रहे हैं उसकी जानकारी दीजिये ।

श्री महावीर त्यागी : इसको स्वीकार करना पबलिक इंटरेस्ट में नहीं है ।

SHRI *i* NNASAHEB SHINDE : Sir, may I ssure the hon. Member that in a matter jf this nature, as far as I am concerned a id my Ministry is concerned, there will i ot be any effort to conceal facts, becaus: this is too serious a matter, and our approach in this matter has been to take th< House and hon. Members into confidence. But I would like to recall, because this point is being made by the hon. Member a number of times, we had in the last few years different part)- Gov< rnments ruling in different States. On the floor of the House allegations wer<: made of stravation deaths. Government of India has no independent machinery. Normally, we have to refer these matters to the State Governments. We have to rely on the reports submitted by the State Governments. On a number *of* previous occasions we had referred this to the U. P. Government, Bhiar Government, Madhya Pradesh Government, when the Congress Party was not in power, when different parties were in power. Even the hon. Member's party was a partner in the United Front Government for some time. No State Government has corroborated any starvation death report even in the most difficult neriod. About Rajasthan, we have referred this list to the Rajasthan Government, and that Government has indicated that there have been no deaths due to starvation- As far as deaths due to disease are concerned, as the hon. House is aware, in our country there is considerable malnutrition, under-nourish-ment, even in normal period because of poverty. In the case of Rajasthan of course there have been some deaths due to diseases like cholera, dysentery, etc. At the instance or desire of some Members of the House I requested the Health Ministry to depute a representative to look into the matter. The full facts wers looked into and necessary medical facility, whatever was within the purview of the Central Government, was rendered and assistance was given to the State Government. New, as far as disease and other things are concerned they are fully under control. Even the food supply position *i*> comfortable. Even the price level in Rajasthan as far as the foodgrqins are concerned is at a reasonable level as compared to other areas, and the State Government is doing everything to provide relief to the people. The situation is very difficult as has been pointed out by the hon. Member himself, and more than 10,000 villages are affected by drought. Unfortunately some of the western Rajasthan areas have not seen rains during the last four or five years. I think it requires the sympathies of all of us. There should not be any misunderstanding on that score.

SHRI SUNDAR SINGH BHANDARI : Thank you for your sympathies. जिस सहानुभूति की आपने चर्चा की है मैं उसी संदर्भ में यह कहना चाहूंगा कि केन्द्र की तरफ से अकाल सहायता के लिये जो धन दिया जाता है उसमें आपने एक हिसाब रखा है कि 50 परसेंट अनुदान का देते हैं, 25 परसेंट ऋण का देते हैं तो मैं यह जानना चा[illegible]

धन जो राजस्थान को दिया गया है उसको देते समय क्या यह पता लगाया गया है कि राजस्थान में एक्चुअली अंडर डिफरेंट आइटम्स कितना-कितना खर्च किया—जैसा कि उन्होंने क्लेम किया है रिपोर्ट में भी कि इन अकालग्रस्त लोगों को मुफ्त सवारी, मार्ग भत्ता और मजदूरी दी गई है, अर्थात् मुफ्त फीडिंग का कार्यक्रम चलाया गया है तो इस मुफ्त फीडिंग के कार्यक्रम और मुफ्त सवारी में एक्चुअली राजस्थान सरकार ने कितना खर्च किया जिसका आपको 75 परसेंट के हिसाब से रिइम्बर्स करना पड़ा। इसका आपके पास कोई आंकड़ा है या इस सम्बन्ध में कोई जांच करने की आपने कोई व्यवस्था की है।

दूसरे मुझे यह पूछना है कि वहां पर केयर की मार्फत अनाज के वितरण की व्यवस्था है। पुरे हिन्दुस्तान की रिपोर्ट में आपने विकलांग लोगों को मुफ्त में अनाज देने का आंकड़ा 24 हजार दिया है लेकिन राजस्थान की रिपोर्ट देते समय आप यह कहते हैं कि डेढ़ लाख लोगों को केयर की मार्फत मुफ्त अनाज दिया जाता है। मैं यह जानना चाहूंगा कि यह मुफ्त अनाज जो रिलीफ कैम्प्स मजदूरों के बने हैं वहीं दिया जा रहा है या कहीं अन्य स्थानों पर भी? और अगर वहां ही दिया जा रहा है तो क्या इस बात को आप चेक करियेगा कि वहां पर मुफ्त अनाज नहीं दिया जाता, वहां कीमतन अनाज दिया जा रहा है और इसलिए वहां पर वितरण किये जाने वाले अनाज को जो फैसिलिटी मिल रही है मुफ्त में रेल के द्वारा ले जाने की उसके बारे में आप पुनर्विचार करियेगा ?

श्री महावीर त्यागी : बाई-एलेक्शन की वजह से यह कहा गया है।

SHRI ANNASAHEB SHINDE : With due respect to Thyagiji, I would iay that as far as this matter is concerned, Sir, we do not bring in the matter of polices. As far as the question of the hon. Mr. Bhandari is concerned the various heads under which the Government of India renders assistance to the States Governments are relief work, water supply arrangement, cattle preservation, loans to kisans, subsidies on transportation and transport of or shifting labour to the Rajasthan Canal Project, etc. When the Central teams visit. . .

SHRI SUNDAR SINGH BHANDARI : I do not want to know the items. We know those items. I want to know whether the items are on paper only or they are being actually implemented. That is the actual question. I want your rjply. I do not want food from you.

MR. CHAIRMAN : I cannot supply it.

SHRI ANNASAHEB SHINDE : Under these various heads, the Central teams which have visited Rajasthan frcm time to time have prescribed a ceiling of Rs. 58 crores during the year 1969-70. That means up to the last month. And out of that the total assistance that has been released so far ha"; been Rs. 53-50 crores. But the procedure is that all the amounts which are spent are audited by the Accountant-General and after auditing, the necessary accounts are submitted by the State Government, and further amounts are released. I have no details at present. But if the hon. Member gives due notice, it should be possible for me to give all these details.

श्री जगदीश प्रसाद माथुर : आपने मृत्यु के संबंध में जो जांच की बात कही है, तो मैं राजस्थान के उन गांवों में घूमा हूं। जीवन और मरण के आंकड़े गांव की पंचायत बनाती है लेकिन पंचायतों को मना कर दिया गया है कि अकाल के अंदर जो मृत्युयें हुई हैं उनके कोई आंकडे नहीं रखें। इन दिनों के सारे रजिस्टर पंचायतों में बंद हैं। क्या इसके संबंध में सरकार ने जांच की है।

राजस्थान सरकार के कहने पर हमने 40,000 लोगों के मरने की सूचना दी है। मैंने स्वयं प्रधान मंत्री को जब वह बीकानेर में पधारी हैं, मरने वालों की सूची दी थी और निवेदन किया था कि जांच कराएं। इसमें केन्द्रीय सरकार भी क्या अपनी जिम्मेदारी

को नहीं समझती ? जब देश के किसी भाग में 40,000 लोगों के मरने का आरोप लगाया जाता है तो यहां केन्द्र से टीम भेजकर वहां जांच कराई जाये, हर एक आदमी कह देगा कि यह गैस्ट्रिक इन्ट्रैट्राइटिस से मरा है या कौलरा से मर गया लेकिन किन किन का मरने के बाद मेडिकल एग्जामिनेशन हुआ है। केन्द्रीय सरकार यह भी देखें कि राजस्थान सरकार ने मरने वालों में कितने केसेज में मरने के बाद मेडिकल एग्जामिनेशन या पोस्ट मार्टम करवाया है ताकि मृत्यु का कारण ज्ञात हो।

एक प्रश्न पशुधन के संबंध में भी है। माननीय मंत्री महोदय ने इस संबंध में उत्तर नहीं दिया है। मैं समझता हूं यह क्षेत्र ऐसा है जिसमें सबसे ज्यादा पशुधन है और हमने जो आंकड़े लगाये हैं उससे हमारा हिसाब बैठा है कि लगभग 20 लाख पशु इस सारे इलाके में अकाल के दौरान मरे हैं। जो बाहर चले गये हैं उनकी बात अलग है।

श्री सभापति : आप सवाल करिये माथुर साहब।

श्री जगदीश प्रसाद माथुर : जो हमारा पशुधन है उसको बचाया जाये। आज जो हमारा पशुधन बचा हुआ है उस बचे हुए पशुधन के लिये क्या केन्द्रीय सरकार यह जिम्मेदारी नहीं समझती है कि उसके लिये चारे का इंतजाम करवाये। नहीं तो बचा हुआ पशुधन भी समाप्त होने की स्थिति में है।

SHRI . NNASAHEB SHINDE : Sir, if the ion. Members have any information a 011 the deaths in any particular villa e or in any area, I am prepared to ref>:r it to the State Government for investigation. . .

(Interruptions)

MR- CI i AIRMAN : Mr. Minister, the questioi is whether you are prepared to have an independent inquiry of your own.

श्री जगदीश प्रसाद माथुर : मने खुद एक ज्ञापन दिया था प्रधान मंत्री को।

श्री जगदम्बी प्रसाद यादव : श्रीमन्, पहले तो वह लिख कर मांगते हैं और जब लिख कर देते हैं तो कुछ करते नहीं।

SHRI ANNASAHEB SHINDE : There is a lawfully constituted Government in Rajasthan and naturally I am prepared to refer all allegations about deaths to the State Government, and I have no reason to disbelieve as to why the State Government should really furnish any report which is not correct.

SHRI DAHYA6HAI V. PATEL : What about the allegations about the State Government that there is no audit?

MR. CHAIRMAN : You give an answer.

SHRI CHANDRA SHEKHAR : Sir, what the hon. Member asked is something very serious. It is not a one-year phenomenon. For the last eight years, serious famine conditions have been there.

MR. CHAIRMAN : Yes, 1 follow.

SHRI CHANDRA SHEKHAR : And deliberately famine conditions are not declared and the Central Government is evading its responsibility. When the people are dying, the hon. Minister is not justified in saying that he will refer the whole matter to the Rajasthan Government, because we know the attitude of the Rajasthan Government.

MR. CHAIRMAN : Mr. Chandra Shekhar, I have put the question to him whether he is prepared to have an independent inquiry. Now, I cannot force him to do something-SHRI CHANDRA SHEKHAR : No, Mr. Chairman.

MR. CHAIRMAN : What is your point of order?

SHRI CHANDRA SHEKHAR : I have no point of order. I have only to say that to say that the Rajasthan Government will inquire into the matter is not proper. We know the result for the last eight years. And Mr. Chairman, 1 want to know from youi—what is the remedy for it when in a part of our country, people arj dying year after year not only because of starvation; but also because of thirst of lack of water? And the Central Government helplessly says that the whole mattei

is being looked into by the Rajasthan Government. I shall like to know from you what is our duty and what avenues we have got to draw the attention of the Government of India and the people that the Central Government should take some immediate steps?

MR. CHAIRMAN : Next question...

(Continued interruptions)

SHRI S. N. MISHRA : You have allowed him so much time and you could not allow us?

(Interruptions)

MR. CHAIRMAN : There is no point of order. I expect that during the Question Hour, unless there is a very important point of order, there should be no interference with the question and the answer.

SHRI N. K. SHEJWALKAR : I rise on an important question^

MR. CHAIRMAN : I was expecting that he might say something relating to the p' int of order.

श्री ना० कृ० शेजवलकर : मैं आपकी बात से सहमत हूं कि यह आवश्यक नहीं है कि वह उत्तर दें लेकिन कम से कम वह उत्तर दे रहे हैं या नहीं दे रहे हैं, यह अपने मुंह से तो कहें। वह पूरा उत्तर दिये बगैर बैठ गये। वह कह दें हमें उत्तर नहीं देना है।

श्री सभापति : उनका उत्तर साफ है कि हम इन्क्वायरी नहीं कर रहे हैं, जो स्टेट गवर्नमेंट कह रही है उसको हम मान रहे हैं, मेरे पास और कोई पावर नहीं है कि मैं उनको कहूं कि आप इन्क्वायरी करिये ।

श्री जगदीश प्रसाद माथुर : सभापति महोदय, वह जांच करने के लिये टीम क्यों नहीं भेजते हैं ?

श्री सुन्दर सिंह भंडारी : श्रीमन्, अभी उनको जवाब देना बाकी है ।

श्री सभापति : जवाब हो गया । उन्होंने जवाब में कह दिया है यह स्टेट गवर्मेंट इन्क्वायरी करेगी ।

श्री मोहन लाल गौतम : मैं यह सवाल करना चाहता हूं कि जब लगातार पिछले 8 वर्षों से राज्य में इस तरह की अव्यवस्था हुई, यहां से करोड़ों रुपया गया, हर साल गया, वह ठीक से खर्चा हुआ या नहीं उस पर इस सदन को विश्वास नहीं है ।

श्री डाह्याभाई व० पटेल : आडिट ही नहीं हुआ है ।

श्री मोहन लाल गौतम : जो लोग मरे है उनके बारे में जो रिपोर्ट आई है राजस्थान गवर्मेंट की उसके ऊपर हमको विश्वास नहीं है। क्या उसकी जांच करने के लिये कि वहां की गवर्मेंट ने ठीक से रुपया खर्चा किया उसका जायजा लेने के लिये गवर्मेंट अपनी एक इन्क्वायरी कमेटी बैठायेगी ताकि यह मालूम हो जाये कि जो रुपया दिया है वह सही खर्च हुआ है, सही चीजों पर खर्च हुआ है।

SHRI ANNASAHEB SHINDE Today we have detailed a Central team to Rajasthan. Apart from the point mentioned here, they have been asked to give the relief measures to be taken in future. They will also consider what are the amounts sanctioned by the Government by way of assistance to the Rajasthan Government. They will go into the items of expenditure, expenses incurred under various items, etc.

SHRI MOHAN LAL GAUTAM : My question is not answered.

MR. CHAIRMAN : The Question Hour is over.

SHRI MOHAN LAL GAUTAM : I seek your protection.. .

(Interruptions)

MR. CHAIRMAN : The Question Hour is over.

श्री जगदम्बी प्रसाद यादव : श्रीमन्, 40 हजार आदमियों के मरने के बारे में प्रतिवेदन आने की बात को स्वीकार किया गया है। राजस्थान सरकार...

श्री सभापति : अब क्वेश्चन अवर खत्म हो गया है और अब आप क्वेश्चन के बारे में कुछ न कहिये।

श्री जगदम्बी प्रसाद यादव : हमारी एक बात तो सुन लीजिये। 40 हजार मरने वालों का...

श्री सभापति : अब क्वेश्चन अवर खत्म हो गया है और उसके बाद मैं कुछ सुनना नहीं चाहता।

Nothing bout the question. Mow please sit down. [wish to make a statement before the House. *(Some hon'ble Members stood up in their seats.)* Please sit down. I do n >t want anything about the Question.

श्री गनेशी लाल चौधरी : श्रीमन्, मेरा एक निवेदन है।

MR. CHAIRMAN : Question Hour is over.

WRITTEN ANSA v^ERS TO QUESTIONS

DOCUMENTARY I ILM ON THE LIFE OF NI;TAJI

* ı24. SHRI P. G. MITRA : Will the Minister of NFORMATION AND BROADCASTS 3 AND COMMUNICATIONS be jleased to refer to the answer to unstai eti Question No. 767 given in the R: |ya Sabha on the 9th March, 1970 md state;

(a) whether SI ri Mrinal Sen of Cal cutta had produced a documentary film on India's freet >rr movement till the Republic Day or Government of India's cost but the film dii not receive permis sion for public re ease and thus the public exchequer had t undergo loss of a few lakhs of rupees; snd

(b) whether Sh i Sen was also a member of the small Committee under whose direction a numb:r of controversial docu mentary films t(propagate "achievement of 14 parties' I ni'cd Front regime in West Bengal" in< hiding the latest 'CHAR JAN' and anoth :r documentary entitled "BHERI" su sequently renamed as "BHARSA" mea ling inundated, showing looting of fishe: ies by "revolutionary" peasants of Wes' Bengal were produced by the United Front Government of West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Yes, Sir, Shri Mrinal Sen had produced a documentary titled film "Moving perspectives", covering a panorama of Indian history till the Republic Day. The longer version of the film was released along with the feature film "Bhuvan Shome".

(b) Shri Mrinal Sen is a member of West Bengal State Film Production and Development Committee. The documentary "Char Jan" was produced on the basis of a script approved by this Committee. The documentary "Vasha" not "Bharsa" was a private producer's film purchased by United Front Government of West Bengal on the approval by this Committee.

देश में बेरोजगारी

*125. श्री जगदम्बी प्रसाद यादव :
श्री मानसिंह वर्मा :

क्या श्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) बेरोजगारी के बारे में सूचना एकत्र करने के लिए सरकार किन-किन अभिकरणों को प्रयोग में लाती है ;

(ख) पिछले तीन वर्षों में शिक्षित-अशिक्षित तकनी की व्यक्तियों और विशेषज्ञों की संख्या में कितनी वृद्धि हुई है और चौथी योजना की अवधि में क्या रहने का अनुमान है;

(ग) इस स्थिति का मुकाबला करने के लिए क्या व्यवस्था की जा रही है; और

(घ) क्या बेरोजगारी के कारण युवकों में असंतोष बढ़ता जा रहा है ?

•f [UNEMPLOYMENT IN THE COUNTRY

♦125. SHRI J. P. YADAV :
SHRI MAN SINGH VARMA:

Will the Minister of LABOUR AND EMPLOYMENT AND REHABILITATION be pleased to state :

(a) the names of the agencies used by Government for collecting information regarding unemployment;